

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) The proposal to launch National Health Assurance Mission is currently under examination. The proposal envisages that under the proposed Mission, Unique ID card could eventually become the means for establishing identity as needed by the system.

(c) and (d) Based on decision taken, the Central Government has issued instructions on 16.10.2014 to Telecom Service providers to collect "Aadhaar Numbers" along with Customer Application Form while issuing mobile telephone connections and to store the same in their database along with other data.

Amendment in MCI Act

1058. SHRI A.W. RABI BERNARD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has decided to bring in legislative transformation in the Medical Council of India (MCI) Act in a bid to end the ongoing log-jam between the Ministry and MCI on the issue of regulation of medical colleges;

(b) if so, the details thereof;

(c) whether the Ministry will bring in any changes in the relevant Act to restrict the apex medical council from taking autocratic decision; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (d) No. However, A Group of Experts has been constituted to study the existing Indian Medical Council (IMC) Act, 1956 and to look at the proposed amendments to the Act and also to make recommendations to the Government to make the Medical Council of India (MCI) modern and suited to the prevailing conditions.

Shortage of faculty members in medical colleges

†1059. DR. VIJAYLAXMI SADHO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that the quality of medical education is steadily deteriorating due to the shortage of Professors and other teaching staff against their sanctioned strength in most of the Government medical colleges in the country;

†Original notice of the question was received in Hindi.